

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.117 of 2012

Dated : 27th August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Baverly Park-II Condominium Appellant (s)
Versus**

**Haryana Electricity Regulatory
Commission & Anr. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Ashish Kothari

Counsel for Respondent (s): Ms. Shwetha Mishra for R.2

Ms. Sangeeta Bharti

ORDER

Reply has been filed by Respondent No.2. Nobody has represented on behalf of Respondent No.1.

Post the matter for hearing on **01.10.2012**. In the meantime, rejoinder be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs